

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/208(KB)2022  
IA(I.B.C)/355(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>TATA CAPITAL FINANCIAL SERVICES LIMITED VS GAURAV BAJAJ</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Avishek Guha, Adv. ] For the Tata Capital Ltd.

Ms. Arunika Dutta, Adv. ]

Mr. Srijit Bose, Adv. ]

Mr. Kaustov De Sarkar, Adv. ]

Mrs. Manju Bhuteria, Adv. ] For the Personal Guarantor

Ms. Meenakshi Manot, Adv. ]

Mr. Amandeep Singh, Adv. ]

Mr. Rishav Singh, Adv. ]

Ms. Khushi Gupta, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.

2. **IA(I.B.C)/355(KB)2024:**

a. List this matter on **14.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**